

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CRIMINAL) No(s).5/2026

IN RE: ORDER DATED 09.07.2026 PASSED BY THE HIGH COURT OF JUDICATURE AT PATNA IN CRIMINAL APPEAL (SJ) NO. 775/2013 AND ANCILLARY ISSUES

Date : 23-09-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

By Courts Motion, AOR

Mr. S.D. Sanjay, AG
Mr. Akshay Amritanshu, Adv.
Mr. Akshat Agrawal, Adv.
Mr. Sarthak Srivastava, Adv.
Mr. Utkarsh Rai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice to Himanshu Kumar Pathak @ Mithiya Pathak S/o Sri Trimbak Pathak R/o Village Amarpur, Police Station Amarpur, District Banka, returnable on 09.10.2026.
2. Learned Advocate General for the State of Bihar has entered appearance through online alongwith Mr. Akshay Amritanshu, learned counsel. We have requested the learned Advocate General to effect service on the contesting respondent through the local police.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR